

**HIGH COURT OF MANIPUR
AT IMPHAL**

NOTIFICATION No. 155

Dated the 28th September, 2022

No. HCM/1/96/BENCH/

Hon'ble The Chief Justice is pleased to constitute Single Bench Vacation court with the following Hon'ble Judge to take up urgent matters during the ensuing Puja Holidays starting from 1st October 2022 to 7th October 2022 as shown below:-

VACATION COURT

Date	Hon'ble Judge for Vacation Court
7 th October 2022 (Friday)	Hon'ble Mr. Justice A. Bimol Singh

Further, it is informed that urgent matter pertaining to Civil and Criminal which is sought to be listed before the Vacation Court will be allowed to file on 6th October 2022 (Thursday) from 10:00 am to 12:00 pm. They shall be accompanied by separate applications for urgent listing before the Vacation Court clearly mentioning the reasons for urgency.

By Order etc.

Sd/-

**(Yumkham Rother)
REGISTRAR (JUDL.)**

HIGH COURT OF MANIPUR

Imphal, the 28th September, 2022

No. HCM/1/96/BENCH / 17277-96

Copy to:

1. The Advocate General, Govt. of Manipur.
2. The Govt. Advocate, Govt. of Manipur.
3. The Deputy Solicitor General of India.
4. The Registrar, Admin & Vigilance, High Court of Manipur.
5. The President, High Court Bar Association, Manipur. } *For kind information and circulation*
6. The President, AMBA, Manipur. } *to the learned members*
7. The Chairman, BAR Council of Manipur.
8. All the Jt. Registrars, High Court of Manipur.
9. All the Deputy Registrars, High Court of Manipur.
10. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
11. All the Assistant Registrars, High Court of Manipur.
12. The P.S to Hon'ble Mr. Justice M.V. Muralidaran, High Court of Manipur.
13. The P.S. to Hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur.
14. The P.S to Registrar General, High Court of Manipur.
15. The System Analyst, High Court of Manipur for uploading the same to the Official Website.
16. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court